

In the Central Administrative Tribunal  
Calcutta Bench

CA/713 of 1996

Present : Hon'ble Mr. S. Biswas, Administrative Member  
Hon'ble Mr. N. Prusty, Judicial Member

Paresh Chandra Das

- VS -

M/o Defence

For the Applicant : None

For the Respondents: Mrs. U. Sanyal, Counsel

Date of Order : 09-07-2002

ORDER

MR. N. PRUSTY, JM

None appears on behalf of the applicant even at the second call. Mrs. U. Sanyal, Ld. Counsel for the respondents is present in the Court. It is seen from the order sheet that no one was present on behalf of the applicant in the Court when the case was called on 23-8-2000, 12-12-2000, 7-3-2001, 18-9-2001 and 1-5-2002— which indicates that the applicant is not interested in pursuing the case. Hence, the case is dismissed for non-prosecution. No costs.

  
Member (J)

  
Member (A)